

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Promotions, Transfers and Postings of District Judges - ORDERS - ISSUED.

ROC.NO.347/2022-B.SPL.

NOTIFICATION NO.417-B.SPL.

DATED:08.04.2022.

READ:

1. High Court's Notification No.521-B.Spl., dated 05.08.2021
2. G.O.Ms.No.14, Law (L.A & J - SC.F) Department, dated 22.03.2022

The High Court made the following Transfers, Promotions and Postings of District Judges:-

The District and Sessions Judges mentioned in column No.2 are posted at/in the stations/courts mentioned in column No.3 of the corresponding row. Further, the Senior Civil Judges mentioned in column No. 2 who are appointed as District Judges (Entry Level) by promotion under 65% quota for the year 2022 vide G.O.Ms.No.14, Law (L.A & J - SC.F) Department, dated 22.03.2022 from Government of Andhra Pradesh, Amaravathi, are transferred and posted in the courts mentioned against their names in column No. 3. The officers mentioned in column No. 2 are directed to handover charge of their post(s) and also the post which they have been holding in full additional charge, to the officers mentioned in column No. 4 of the corresponding row and they shall get themselves relieved and proceed to their new stations and take charge of their post and also the post which his/her predecessor was holding full additional charge, from the officers mentioned in column No. 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. P.Venkata Jyothirmai, Prl. District and Sessions Judge, Prakasam at Ongole.	Principal District Judge, East Godavari District Vice Smt. M. Babitha transferred .	I Addl. District and Sessions Judge, Prakasam at Ongole.	I Additional District and Sessions Judge, Rajamahendravaram, East Godavari District.
2.	Smt. M. Babitha, Principal District Judge, East Godavari District.	Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati Vice Sri Chinnamsetty Raju transferred.	I Additional District and Sessions Judge, Rajamahendravaram, East Godavari District.	Shall get herself relieved from her present post and report before the High Court of Andhra Pradesh, Amaravati and await orders from the Government of Andhra Pradesh.

3.	Sri Chinnamsetty Raju, Member Secretary, AP State Legal Services Authority, High Court of Andhra Pradesh, Amaravati.	I Additional District and Sessions Judge, Krishna District Vice Sri A.Narasimha Murthy transferred	Administrative Officer, Andhra Pradesh State Legal Services Authority, Amaravati,	Sri A.Narasimha Murthy
4.	Sri A.Narasimha Murthy, I Additional District and Sessions Judge, Krishna District	Special Judge for trial of cases under SCs and STs (POA), Act-Cum-X Additional District and Sessions Judge, Machilipatnam (post kept vacant)	---	Shall assume charge as Special Judge for trial of cases under SCs and STs (POA), Act-Cum-X Additional District and Sessions Judge.
5.	Sri N.Solomon Raju, XII Addl. District and Sessions Judge, Pithapuram, East Godavari District.	Principal District Judge, Kadapa Vice Sri C.Purushotham Kumar transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.	Judge, Family Court-Cum-VI Additional District and Sessions Judge, Kadapa.
6.	Sri C.Purushotham Kumar, Principal District Judge, Principal District Judge, Kadapa.	Principal District Judge, West Godavari District Vice Sri E.Bhima Rao, transferred.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Eluru, West Godavari District.
7.	Sri E.Bhima Rao, Principal District Judge, West Godavari District	Principal District and Sessions Judge, Chittoor District, VICE Sri Y.V.S.B.G. Pardhasaradhi, transferred.	Chairman, LRAT- cum-II Additional District and Sessions Judge, Eluru, West Godavari District.	VIII Additional District and Sessions Judge, Chittoor.
8.	Sri Y.V.S.B.G. Pardhasaradhi, Principal District and Sessions Judge, Chittoor District	Principal District and Sessions Judge, Guntur (post kept vacant)	VIII Additional District and Sessions Judge, Chittoor.	III Additional District and Sessions Judge, Guntur.
9.	Sri G.Srinivas, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam.	Principal District and Sessions Judge, Ananthapuramu District, VICE Smt. Aruna Sarika, transferred.	Principal District and Sessions Judge, Visakhapatnam.	I Addl. District and Sessions Judge, Ananthapuramu

10.	Smt. Aruna Sarika, Prl. District and Sessions Judge, Ananthapuramu.	Principal District Judge, Krishna District. (Post kept vacant)	I Addl. District and Sessions Judge, Ananthapuramu	I Addl. District and Sessions Judge, Machilipatnam.
11.	Smt. A.Bharathi, XV Addl. District and Sessions Judge, Nuzvid, Krishna District	Principal District Judge, Prakasam at Ongole, VICE Smt. P.Venkata Jyothirmai, transferred.	XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada.	I Addl. District and Sessions Judge, Ongole, Prakasam District.
12.	Sri Shaik Inthiaz Ahamed, VI Addl. District and Sessions Judge, Sompeta, Srikakulam District.	I Additional District and Sessions Judge, Kadapa (post kept vacant)	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.
13.	Sri V.Gopala Krishna Rao, Judge, Family Court-Cum- V Addl. District And Sessions Judge, Tirupati, Chittoor District.	I Additional District and Sessions Judge, Guntur Vice Sri G.Anwar Bhasha transferred.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- Cum- IV Addl. D.J, Tirupati	III Additional District and Sessions Judge, Guntur.
14.	Sri G.Anwar Bhasha, I Additional District and Sessions Judge, Guntur	Judge, Family Court- Cum-V Addl. District And Sessions Judge, Tirupati, Chittoor District Vice Sri V.Gopala Krishna Rao transferred.	III Additional District and Sessions Judge, Guntur.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- Cum- IV Addl. D.J, Tirupati.
15.	Sri A.Srinivasa Kumar, Special Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	I Additional District and Sessions Judge, Kurnool vice Sri V.Srinivas transferred.	III Addl. District and Sessions Judge, Nellore.	Principal District Judge, Kurnool.
16.	Sri V.Srinivas, I Addl. District and Sessions Judge, Kurnool.	III Additional District and Sessions Judge, Kakinada, East Godavari District (Post kept vacant)	Prl. District and Sessions Judge, Kurnool.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.

17.	Smt. G.Rajani, Mahila Court-cum-Addl. Family Court-cum-VI Addl. District Judge, Visakhapatnam.	XI Additional District and Sessions Judge, Gudiwada, Krishna District (post kept vacant)	Judge, Addl. Family Court, Visakhapatnam.	I Additional District and Sessions Judge, Krishna at Machilipatnam.
18.	Sri M.Tirumala Rao, IV Addl. District and Sessions Judge, Nellore.	III Additional District and Sessions Judge- Cum-Special Judge for SPE and ACB cases, Visakhapatnam. (Post kept vacant)	VIII Addl. District Judge- cum-Special Court for trial of Offences against Women, Nellore.	Judge, Family Court-Cum-V Additional District and Sessions Judge, Visakhapatnam.
19.	Smt. N.Santhi, II Addl. District and Sessions Judge, Adoni, Kurnool District.	III Additional District and Sessions Judge, Nellore VICE Smt. C.Satya Vani, transferred.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. Judge. Kurnool.	Smt. C.Satya Vani
20.	On relief Smt. C.Satya Vani, III Additional District and Sessions Judge, Nellore.	I Additional District and Sessions Judge, Nellore, VICE Sri G.S.Ramesh Kumar, transferred.	---	Sri G.S.Ramesh Kumar.
21.	Sri G.S.Ramesh Kumar, I Addl. District and Sessions Judge, Nellore.	II Additional District and Sessions Judge, Proddatur, Kadapa District, VICE Sri P.Vasu, transferred.	III Addl. District and Sessions Judge, Nellore.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.
22.	Sri P.Vasu, II Addl. District and Sessions Judge, Proddatur, Kadapa District.	III Additional District and Sessions Judge, Nandyal, Kurnool District VICE Sri Moka Suvarna Raju, transferred.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge. Kurnool.
23.	Sri Moka Suvarna Raju, III Addl. District and Sessions Judge, Nandyal, Kurnool District.	Judge, Mahila Court- cum-Addl. Family Court- cum-VI Additional District and Sessions Judge, Visakhapatnam (post kept vacant)	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge. Kurnool.	Judge, Addl. Family Court, Visakhapatnam.

24.	Smt. G.Chakrapani, X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.	II Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Srikakulam, VICE Sri T.Venkateswarlu, transferred.	XIII Addl. District and Sessions Judge- cum-IV Addl. M.S.J., Gajuwaka, Visakhapatnam District.	Sri T.Venkateswarlu.
25.	On relief, Sri T.Venkateswarlu, II Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Srikakulam	I Additional District and Sessions Judge, Srikakulam, VICE Smt. P. Annapurna, transferred.	--	II Additional District and Sessions Judge, Srikakulam.
26.	Smt. P. Annapurna, I Addl. District and Sessions Judge, Srikakulam.	IX Addl. District and Sessions Judge, Kovvur, West Godavari District, Sri R.Sarath Babu, transferred.	II Additional District and Sessions Judge, Srikakulam.	IV Addl. District and Sessions Judge, Tanuku, West Godavari District.
27.	Sri R.Sarath Babu IX Addl. District and Sessions Judge, Kovvur, West Godavari District.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, Prakasam at Ongole vice Dr.Shaik Mohammed Fazullullah transferred.	IV Addl. District and Sessions Judge, Tanuku, West Godavari District.	II Addl. District and Sessions Judge-Cum- Special Court for trial of offences against Women, Ongole, Prakasam District.
28.	Dr. Shaik Mohammed Fazullullah, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, Prakasam at Ongole.	IX Addl. District Judge-cum-Special Court for trial of Offences against Women, Machilipatnam Vice Sri K.Seetharama Krishna Rao transferred.	II Addl. District and Sessions Judge-Cum- Special Court for trial of offences against Women, Ongole, Prakasam District.	I Addl. District and Sessions Judge, Krishna at Machilipatnam.
29.	Sri K.Seetharama Krishna Rao, IX Addl. District Judge- cum-Special Court for trial of Offences against Women, Machilipatnam.	Special Court for trial of offences against under the Protection of Children from Sexual Offences Act,2012 (POSCO Act), Guntur (post kept vacant)	I Addl. District and Sessions Judge, Krishna at Machilipatnam.	V Additional District and Sessions Judge- Cum-Special Court for trial of offences against Women, Guntur.

30.	Sri V.Naresh, XI Addl. District and Sessions Judge, Piler, Chittoor District.	II Additional District and Sessions Judge, Amalapuram, East Godavari District, VICE Sri C.N.Murthy, transferred.	VIII Addl. District and Sessions Judge, Chittoor.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
31.	Sri C.N.Murthy II Addl. District and Sessions Judge, Amalapuram East Godavari.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-IV Additional District and Sessions Judge, Kadapa, VICE Sri V.Srinivasa Siva Ram, transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.
32.	Sri V.Sreenivasa Siva Ram, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.	X Additional District and Sessions Judge, Tirupathi, Chittoor District (Post kept vacant)	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- Cum- IV Addl. D.J, Tirupati
33.	Sri D.Ammanna Raja, V Addl. District and Sessions Judge, Allagadda, Kurnool District.	Judge, Family Court- cum-VIII Additional and Sessions Judge, Prakasam at Ongole, VICE Sri M.Srihari, transferred.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Addl. District Judge. Kurnool.	II Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Ongole.
34.	Sri M.Srihari, Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Prakasam at Ongole.	IV Additional District and Sessions Judge- cum-II Additional M.S.J., Visakhapatnam, VICE Sri G.Bhupal Reddy, transferred.	II Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Ongole.	VII Addl. District and Sessions Judge-cum- Special Court for trial of Offences Against Women, Visakhapatnam.
35.	Sri G.Bhupal Reddy, IV Addl. District and Sessions Judge-cum-II Addl. M.S.J., Visakhapatnam.	VII Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Kurnool, VICE Sri S.China Babu, transferred.	VII Addl. District and Sessions Judge-cum- Special Court for trial of Offences Against Women, Visakhapatnam.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.

36.	Sri S.China Babu VII Addl. District Judge-cum-Special Court for trial of Offences against Women, Kurnool	VI Additional District and Sessions Judge, Machilipatnam, Krishna District (post kept vacant)	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge. Kurnool.	I Additional District and Sessions Judge, Krishna at Machilipatnam.
37.	Sri S.Ramanaiah, VII Addl. District and Sessions Judge, Gudur, Nellore District.	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuramu (post kept vacant)	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	I Addl. District and Sessions Judge, Ananthapuramu.
38.	Kum. D.Lakshmi, V Addl. District and Sessions Judge, Rayachoti, Kadapa District.	VIII Additional District and Sessions Judge, Vijayawada, Krishna District, VICE Sri V.Srinivasa Anjaneya Murthy, transferred.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	Sri V.Srinivasa Anjaneya Murthy,
39.	On relief Sri V.Srinivasa Anjaneya Murthy, VIII Additional District and Sessions Judge, Vijayawada, Krishna District.	Special Judge for SPE and ACB Cases-cum-III Additional District and Sessions Judge, Vijayawada, Krishna District (post kept vacant)	--	Shall regularly assume charge as Special Judge for SPE and ACB Cases-cum-III Additional District and Sessions Judge, Vijayawada, Krishna District which post he is holding full additional charge.
40.	Sri D.Yedukondalu, Special Judge for trial disposal of Commercial Disputes, Vijayawada at Ibrahimpatnam, Krishna District.	II Additional District and Sessions Judge, Guntur, VICE Ms. A.Vasanthi, transferred.	Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Andhra Pradesh, Vijayawada, Krishna District.	III Addl. District and Sessions Judge, Guntur.

41.	Ms. A.Vasanthi, II Addl. District and Sessions Judge, Guntur.	XII Additional District and Sessions Judge, Pithapuram, East Godavari District, VICE Sri N.Solomon Raju, transferred.	III Addl. District and Sessions Judge, Guntur.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
42.	Smt. B.Sunitha, IV Addl. District and Sessions Judge-cum- Special Court for trial of Offences against Women, Ananthapuram.	Special Judge for SPE and ACB Cases-cum- Additional District and Sessions Judge, Kurnool, VICE Sri P.Bhaskar Rao, transferred.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuramu.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.
43.	Sri P.Bhaskar Rao, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.	XII Addl. District and Sessions Judge-cum-VI Addl. MSJ., Vijayawada, Krishna District VICE Smt.K. Radha Ratnam transferred.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.	VIII Addl. Judge, Vijayawada-cum-V Addl. MSJ, Vijayawada, Krishna District.
44.	Smt. K.Radha Ratnam, XII Addl. District and Sessions Judge-cum-VI Addl. MSJ., Vijayawada, Krishna District.	Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram, VICE Smt. M.Madhuri, transferred.	VIII Addl. Judge, Vijayawada-cum-V Addl. MSJ, Vijayawada, Krishna District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram.
45.	Smt. M.Madhuri, Judge, Family Court-cum- III Addl. District and Sessions Judge, Vizianagaram.	Special Judge for trial of Offences under SCs and STs (POA) Act,1989-Cum-V Additional District and Sessions Judge, Nellore Vice Smt I.Sailaja Devi transferred.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Vizianagaram.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
46.	Smt. I.Sailaja Devi, Special Judge for trial of Offences under SCs and STs (POA) Act, 1989- Cum-V Addl. District and Sessions Judge, Nellore.	Judge, Mahila Court- cum-V Addl. District and Sessions Judge- cum-III Addl. M.S.J., Vijayawada, Krishna District, VICE Smt. G.Prathibha Devi, transferred.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada, Krishna District.

47.	Smt. G.Prathibha Devi, Judge, Mahila Court-cum- V Addl. District and Sessions Judge-cum-III Addl. M.S.J., Vijayawada, Krishna District.	Judge, Family Court- cum-IV Additional District and Sessions Judge, Kurnool (post kept vacant)	XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada, Krishna District.	VII Additional District and Sessions Judge- cum-Special Judge for trial of Offences against Women, Kurnool.
48.	Smt. T.Rajya Lakshmi, VI Addl. District and Sessions Judge-cum- Special Court for the trial of offences against Women, Chittoor.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VIII Additional District and Sessions Judge, Ananthapuramu, VICE Smt. P.Kamala Devi, transferred.	VIII Additional District and Sessions Judge, Chittoor.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuramu.
49.	Smt. P.Kamala Devi, Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Addl. District and Sessions Judge, Ananthapuramu.	Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District Vice Sri N.Srinivasa Rao transferred.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuramu.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
50.	Sri N.Srinivasa Rao, Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District	I Addl. District and Sessions Judge, Eluru, West Godavari District.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Eluru, West Godavari District
51.	Sri T.Mallikarjuna Rao, I Addl. District and Sessions Judge, West Godavari at Eluru.	XV Addl. District and Sessions Judge, Nuzvid, Krishna District, VICE Smt. A.Bharathi, transferred.	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Eluru, West Godavari District.	XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada.
52.	Sri N.Nagaraju, III Additional District and Sessions Judge, Bhimavaam, West Godavari District.	Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District (new Court sanctioned vide G.O.Ms.No.63, Law (L, LA&J - Home Courts-A) Department, dated 17.06.2020)	IV Additional District and Sessions Judge, Tanuku, West Godavari District.	In consultation with the Principal District and Sessions Judge, Chittoor.

53.	Sri S.Srinivasa Rao, Prl. Senior Civil Judge, Vijayawada, Krishna District	IX Additional District and Sessions Judge, Chittoor (post kept vacant)	II Addl. Senior Civil Judge, Vijayawada, Krishna District.	VIII Additional District and Sessions Judge, Chittoor.
54.	Smt. Shammi Parvin Sultana Begum, I Addl. Senior Civil Judge, Vijayawada, Krishna District.	VII Additional District and Sessions Judge, Gudur, Nellore District VICE Sri S.Ramanaiah, transferred.	III Addl. Senior Civil Judge, Vijayawada, Krishna District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
55.	Sri Peddinti Bhaskar Rao, Senior Civil Judge, Repalle, Guntur District.	II Additional District and Sessions Judge, Madanapalle, Chittoor District (post kept vacant)	Prl. Senior Civil Judge, Tenali, Guntur District.	VIII Addl. District and Sessions Judge, Chittoor.
56.	Sri T.Raja Venkatadri, Senior Civil Judge, Bhimavaram, West Godavari District	VI Additional District and Sessions Judge, Markapur, Prakasam District (post kept vacant)	Senior Civil Judge, Narsapur, West Godavari District.	II Additional District and Sessions Judge, Ongole, Prakasam District.
57.	Smt. P.Sri Satya Devi, III Addl. Chief Metropolitan Magistrate, (for trial of cases for Labour Laws and Factories Act), Vijayawada, Krishna District.	III Additional District and Sessions Judge, Bhimavaam, West Godavari District VICE Sri N.Nagaraju, transferred.	IV Addl. Chief Metropolitan Magistrate-cum- Addl. Mahila Court, Vijayawada, Krishna District.	IV Additional District and Sessions Judge, Tanuku, West Godavari District.

The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relieved and join in their new posts on or before 20.04.2022 without fail.
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.

3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
4. Smt. T.Rajyalakshmi, Sri G.Anwar Basha, Sri M.Srihari, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations, at their request.
5. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
6. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Sunah
08.04.22
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

8. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
10. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**
Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.
11. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad